THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-I/551

Dated Shillong, the 09th October, 2025

It is hereby notified for the information of all concerned that:-

| On 10 th and 13 th October, 2025, | |
|---|--|
| Hon'ble the Chief Justice and Hon'ble Mr. | In addition to matters in Their Lordships' list, shall also take |
| Justice B. Bhattacharjee | up urgent matters, if any, from the list and determination of |
| | DIVISION BENCH-I and III. |
| Hon'ble Mr. Justice H.S. Thangkhiew | In addition to His Lordship's list and determination, shall also |
| | take up urgent matters, if any, from the list and determination |
| | of Hon'ble Mr. Justice W. Diengdoh. |

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 09th October, 2025

Memo NO.HCM.III/166/2019-Judl./Part-I/551-A Copy to: -

- 1. The Registrar–cum–PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All Court Masters/Court Officers concerned for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 12. Notice Board.
 - 13. Office File.

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